## HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF MARCH, 2018

## INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 31.03.2018

## **APPELLATE SIDE**

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending
Cases	beginning of the	during the month	during the month	as on
	month			31.03.2018
CIVIL	164395	846	72	165169
CRIMINAL	39587	208	24	39771
TOTAL	203982	1054	96	204940